

ITEM NO.3

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 2279/2025

PAPPU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY I.A. NO. 263819/2025 IS LISTED UNDER THIS ITEM.]
(IA No. 263819/2025 - INTERIM BAIL

Date : 08-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Ardhendumauli Kumar Prasad, Sr. Adv.
Ms. Taruna Ardhendumauli Prasad, AOR
Mr. Nitesh Ranjan, Adv.
Mr. Siddhanth Kumar, Adv.
Ms. Shristi Kundu, Adv.

For Respondent(s) : Mr. Ashutosh Kumar Mishra, AOR
Ms. Radhika Goel, Adv.
Ms. Anjali Rawat, Adv.

Mr. Namit Saxena, AOR
Mr. Ajay Prajapati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned senior counsel appearing for the applicant does not press the application for bail.
2. Hence, IA No. 263819/2025 stands dismissed as not pressed.
3. Hearing of appeal is expedited.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)